Written Answers to		[6 FEB., 2014]	Starred Questions 7		
1	2	3	4	5	
5.	Tamil Nadu	Chennai Metro Rail Project	45.046	14600	
6.	Maharashtra	Mumbai Metro Line-1 (PPP) Versova-Andheri-Ghatkopar	11.07	2356	
		Mumbai Metro Line-2 (PPP)@ Charkop-Bandra-Mankurd	31.87	7660	
7.	Andhra Pradesh	Hyderabad Metro (PPP)	71.16	12132	
8.	Kerala	Kochi Metro Rail Project	25.612	5181.791	

^{*}Project has been transferred to Ministry of Railways (MoR).

Renewal coatings on NHs in Madhya Pradesh

†*223. SHRI THAAWAR CHAND GEHLOT: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the time when renewal coatings were done on the National Highways passing through Madhya Pradesh, particularly on the stretches between Agra and Mumbai and from Indore to Harda and from Bhopal to Nagpur of National Highway-3;
- (b) the interval at which the renewal coating should be done on National Highways;
- (c) the reason for not carrying out renewal coating on the National Highways in Madhya Pradesh within the prescribed time; and
- (d) by when Government would carry out renewal coating on the National Highways of Madhya Pradesh?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI OSCAR FERNANDES): (a) Details regarding renewal works undertaken during last three years and current year on different National Highways (NHs) passing through Madhya Pradesh including on the stretches between Agra and Mumbai and from Indore to Harda and from Bhopal to Nagpur of National Highway-3 are given in Statement (*See* below).

(b) The interval at which the renewal works are undertaken on NHs, depends upon geographical condition, climatical condition, condition of road surface, traffic volume, structural strength of the road and nature of last improvement done etc.

†Original notice of the question was received in Hindi.

[@]Depot land not available and hence work not started.

(c) and (d) Maintenance activities including renewal of NHs is a continuous process and the same is undertaken from time to time, subject to availability of funds and *inter-se* priority of works.

Statement

Renewal coatings on NHs in Madhya Pradesh

NH	Length in kms (stretch/chainage)	Year	Remarks
No.			
1	2	3	4
3	123.50 kms [86-103, 107-108, 111-112, 118-123, 126-127, 140-142, 145-148, 150-152, 154-162, 166-175, 177-182, 190-192, 196-200, 215-220, 222-229, 244, 251 (200 m), 252 (800 m), 351-360, 404-409, 417-426, 517 (500 m), 518, 538, 539, 550, 552, 554-555 and 558]	2010-11	Work completed.
	55.90 kms [242 (200 m), 243, 246 (600 m), 247 (800 m), 248, 250 (200 m), 254-255, 260 (600 m), 280, 281 (600 m), 282 (600 m), 284, 285 (600 m), 286 (400 m), 303 (800 m), 304 (600 m), 306 (800 m), 308-309, 310 (600 m), 313 (600), 337 (800 m), 338-341, 381-385, 390-391, 399-402, 410, 431-432, 475-478, 540-541, 542 (500 m), 543 (300 m), 544-549, 551, 553, 556-557, 559-562 and 563 (300 m)]	2011-12	Work completed.
	50.00 kms [245, 257, 280, 284-285, 289-290, 294, 307, 309-313, 315-317, 367, 369, 397-398, 404, 408-409, 434, 444, 446-447, 451, 455, 475, 489, 495, 506, 520, 533, 535, 543, 555 and 567-577]	2013-14	Work taken up.
7	14 kms [412-413, 417, 419, 421, 433-437 and 445-448]	2010-11	Work completed.
	105.30 kms [191-200, 208, 217-227, 267-277, 278-298, 307-311, 321-322, 399-406, 496-510, 524-527 and 528-544 and 545 (300 m)]	2011-12	Work completed.

1	2	3	4
	28.85 kms [624 (850 m) and 625-652]	2012-13	Work completed.
	9.24 kms [(552 (400 m), 553, 554 (100 m), 558 (430 m), 559 (70 m), 560-562, 563 (450 m), 564 (240 m), 565-567 and 568 (550 m)]	2013-14	Work taken up.
12	12 kms [83-94]	2010-11	Work completed.
	51.60 kms [316/10-319/6 (2.80 km.), 327-337, 360/4-381 (21.80 km.) and 382-397]	2011-12	Work completed.
	22.00 kms [130-151]	2012-13	Work completed.
	29.00 kms [122-129, 163-173 and 271-280]	2013-14	Work completed.
	40.40 kms [22-24 and 68-82 (18.40 km.), 152-162 and 174-184]	2013-14	Work taken up.
	3.40 kms [302/2-302/8 and 312/4-314/8]	2013-14	Tender stage.
26	31.10 kms [188-211, 212 (200 m), 318 (500 m), 319-324 and 325 (400 m)]	2011-12	Work completed.
27	17 kms [50-56 and 81-90]	2011-12	Work completed.
59A	52 kms [1-23 (22 km.) and 93-123 (30 km.)]	2012-13	Work completed.
	68 kms [(24-41 (17 km.), 42-77 (35 km.), 78-92 (14 km.) and 124-126 (2 km.)]	2013-14	Work completed.
69	80.14 kms [0.8-20.7 (19.90 km.) and 27.2-137 (60.24 km.)]	2011-12	Work completed.
75	16.00 kms [26-41]	2013-14	Work completed.
	20.60 kms [84/6-104]	2013-14	Work taken up.
75 ext.	20 kms [62-81]	2010-11	Work completed.
	10.40 kms [2/300-5/1000 (3.40 km.) and 42-48 (7.00 km.)]	2011-12	Work completed.
78	31.30 kms [14-43 and 169/2-170/8 (1.30 km.)]	2010-11	Work completed.

1	2	3	4
	23.40 kms [133-168]	2011-12	Work completed.
	18.80 kms [5/6-13 (8.80 km.) and 103-112]	2013-14	Work completed.
	19.40 kms [83-102 (10.00 km.) and 189.6-198 (9.40 km.)]	2013-14	Tender stage.
86 ext.	5.80 kms [4/2-9]	2013-14	Work completed.
	3.60 kms [10-13/6]	2013-14	Tender stage.

Action plan for pending projects

†*224. SHRI NARESH AGRAWAL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether it is a fact that due to delay or not getting permission from the Ministry, many projects including real estate, road construction either could not be commenced or are starting very late;
- (b) if so, whether it is the main reason behind slow pace of the development; and
- (c) the number of projects lying pending with the Ministry and the action plan of the Ministry either to sanction them or reject them as soon as possible?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI M. VEERAPPA MOILY): (a) to (c) The Ministry processes the cases of Environmental Clearance (EC) as per provisions of the EIA Notification, 2006 and its further amendments, which *inter-alia* prescribes the time limit for consideration of the proposals at various levels. Sometimes, delay occurs due to receipt of incomplete proposals, requirement of site inspection and non-submission of the requisite information. In order to facilitate an early decision on proposals for environmental clearances, various steps have been initiated by the Ministry which include (i) continuous monitoring of the status of pending projects, (ii) regular and longer duration meetings of Expert. Appraisal Committees (EAC) for consideration of projects in various sectors, (iii) streamlining of the procedure for appraisal of projects, and (iv) finalization of sector specific manuals in thirty nine sectors alongwith the model Terms of References (ToRs), which have been uploaded on the Ministry's website for the benefit of all stakeholders. State/UT level Environment

[†]Original notice of the question was received in Hindi.